GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE & FARMERS WELFARE DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

LOK SABHA STARRED QUESTION NO. 30 TO BE ANSWERED ON 22ND JULY, 2025

LAW TO ENSURE MSP

*30: SHRI P V MIDHUN REDDY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government plans to bring in a law to ensure that the farmers receive the Minimum Support Price (MSP) for their crops as set by the Commission for Agricultural Costs and Prices (CACP);
- (b) if so, the details thereof;
- (c) whether the Ministry plans to announce MSP for vegetables and fruits, that are hitherto excluded from the existing regime, if so, the details thereof; and
- (d) whether the ministry plans to bring in a plan for stabilizing prices of export oriented commercial crops, if so, the details thereof?

ANSWER

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री (SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF LOK SABHA STARRED QUESTION NO. 30 DUE FOR ANSWER ON 22ND JULY, 2025 REGARDING 'LAW TO ENSURE MSP".

(a) & (b): Every year, Government fixes Minimum Support Price (MSP) for 22 mandated agricultural crops based on the recommendations of Commission for Agricultural Costs & Prices (CACP), after considering the views of State Governments and Central Ministries/Departments concerned.

To make Minimum Support Prices (MSPs) more effective and transparent, a committee has been constituted on 12thJuly 2022. The subject matter of the committee also include (i) Suggestions on practicality to give more autonomy to Commission for Agricultural Costs and Prices (CACP) and measures to make it more scientific, and (ii) To strengthen the Agricultural Marketing System as per the changing requirements of the country to ensure higher value to the farmers through remunerative prices of their produce by taking advantage of the domestic and export opportunities. The meetings of this committee are being organized regularly and till date, 6 meetings have been held. Additionally, 39 meetings of various sub-committees have also been held.

- (c): For perishable agricultural and horticultural commodities including vegetables and fruits which are not covered under the MSP, Government implements Market Intervention Scheme (MIS) on the request of State/UT Government concerned. The objective of intervention is to protect the growers of these commodities from making distress sale in the event of a bumper crop during the peak arrival period when the prices tend to fall below economic levels and cost of production.
- (d): Every year, Government fixes Minimum Support Price (MSP) for 22 mandated agricultural crops including three commercial crops (Jute, Copra and Cotton) which not only benefit famers but also help stabilizing market prices of these crops.
